

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong 3rd March, 2021

No. HCM II/168/2014/Estt_

This is for general information of all concerned that the Committee for Designation of Senior Advocates is inviting fresh applications for designating Advocates as Senior Advocates.

In view of the abovementioned, interested candidates may submit their application forms to the Secretariat as per the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017 as amended upto date.

The format of the application for designation as Senior Advocate is provided in the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017, which can be downloaded from the High Court of Meghalaya website viz. www.meghalayahighcourt.nic.in.

The last date for submission of application forms to the Secretariat is on the **17th March, 2021**. Application forms received after the last date of submission will be summarily rejected.


SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

Memo.No. HCM II/168/2014/Estt_679A

Dated, 3rd March, 2021

Copy to:-

1. The Registrar-cum- Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong
4. The Advocate General, Meghalaya, Shillong.
5. The P.A. to Registrar General, High Court of Meghalaya, Shillong.
6. Shri.N.D.Chullai, Senior Advocate (Additional Advocate General of Meghalaya), Shillong.
7. Shri.K.S.Kynjing, Senior Advocate, High Court of Meghalaya, Shillong.
8. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
9. The President/Secretary Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Khliehriat/Mawkyrwat/Resubelpara/Baghmara, Bar Association.
- ✓ 10. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
11. Notice Board.
12. Office file.


SECRETARY
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OF SENIOR ADVOCATES